

(c) whether there is also a proposal to open another CGHS dispensary in Gurgaon because the present one is over-crowded; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) CGHS dispensary at Gurgaon is functioning in a private rented building.

(b) Haryana Urban Development Authority has already been approached for allotment of a plot of land.

(c) No, Sir.

(d) Does not arise.

#### O.P.D. Block in A.I.I.M.S.

4553. SHRI RAM SAGAR (SAIDPUR): Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to expand the O.P.D. block of A.I.I.M.S. which has become too over-crowded particularly in Ortho. and Gynaec. O.P.Ds;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c) The A.I.I.M.S. have reported that the present building of O.P.D. is being used to its maximum capacity and there is no scope for expansion in the existing O.P.D. Block including Ortho. and Gynaecology O.P.D.

#### Uniformity in Medical Entrance Examinations

4554. DR. VENKATESH KABDE:  
SHRI BALGOPAL MISHRA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether separate entrance examinations are being conducted by

different autonomous and independent institutions for admission to medical colleges;

(b) whether there is a proposal under consideration to conduct these examinations uniformly; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Autonomous/independent institutions like All India Institute of Medical Sciences, College of Medical Sciences, Banaras Hindu University, JLN Medical College, Aligarh, JIPMER, Pondicherry, PGI, Chandigarh, Mahatma Gandhi Institute of Medical Sciences, Wardha etc. are conducting entrance examination separately

(b) and (c) There is no such proposal under consideration of the Government of India

#### Report on Revival of the Mills under NTC (WBABO) Ltd.

4555. SHRI V. SREENIVASA PRASAD: Will the Minister of TEXTILES be pleased to state:

(a) whether the suggestions made by the Committee regarding revival package of the mills under National Textile Corporation (WBABO) Ltd. have not been found feasible;

(b) if so, the reasons therefor;

(c) whether sale of fixed assets has not been found feasible for mobilising resources; and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (d) No specific decision has been taken on any of the suggestions/recommendations of the Two member Committee constituted by the Government of India to go into various problems of textile mills of NTC in West Bengal

and to suggest remedial course of action. NTC is presently having interaction with the State government authorities regarding steps to be taken for implementation of the Report.

[*Translation*]

**Revival of Sick Mills of Gujarat**

4556. SHRI KASHIRAM RANA:  
SHRI C.D. GAMIT:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government of Gujarat have made a request for nationalisation of closed textile mills of Gujarat:

(b) if so, the details thereof;

(c) the reaction of Government in this regard;

(d) when these closed textile mills are likely to be nationalised; and

(e) the concrete steps being taken or likely to be taken by Indian Government to revive these mills and other sick mills in the State in case the said textile mills are not nationalised?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) and (c) Do not arise.

(d) and (e) Nationalisation does not provide solution to the problem of sickness and Government would not, as a rule, intervene in such cases. However Government would spare no efforts for the revival of viable textile mills. Government have set up a Nodal Agency to evolve and implement packages for the rehabilitation of closed/sick textile mills found to be viable. Government have also set up a Board for Industrial and Financial Reconstruction to determine and enforce preventive, ameliorative and remedial measures in respect of sick industrial companies. However, there

may be no alternative but to allow closure of non-viable mills provided the interests of their workers are protected.

[*English*]

**Modernisation of Sone Canal Project in Bihar**

4557. SHRI L. V. SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Sone Canal Modernisation Project is pending with Union Government;

(b) if so, the reasons therefor and the time by which it is likely to be cleared; and

(c) the steps taken or proposed to be taken to expedite the clearance to the project?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) to (c) Sone Canal Modernisation Project Phase-I was examined and found techno-economically acceptable; but it could not be given investment clearance by the planning Commission due to inability of the State Government to provide adequate budgetary support to the project. The State has to propose appropriate allocations in the 8th Plan.

**Survey regarding Drug Addicts and their Treatment**

4558. SHRI HET RAM: Will the Minister of WELFARE be pleased to state:

(a) whether any survey has been conducted to know the number of drug addicts in major towns of the country;

(b) if so, the details thereof;

(c) if not, the measures taken by Government to identify the magnitude of drug addicts in the country; and